

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. G. B. GURAO  
COURT 43 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 13-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100003/2016	Yashin Shamim Kasbati Prop. Ms. Noor Enterprises @ MA 1216 @ BA 1616 - Applicant Vs Mohd. Ayub Khan Prop. Ms. Arshaan Fabrics - The State of Maharashtra - Respondent	Vimlesh S. Kushwaha
2	CRI APPEAL	100639/2016	Rajesh@Raju Dattatray Satre@MA-1846-16,BA-1721-16-Aplnt. Vs The State of Maharashtra-Navghar P. Stn.-Respdt.	Sudha Dwivedi
3	CRI APPEAL	100640/2016	Dattatray Rajaram Satre@MA-184-16,BA-1722-16-Aplnt. Vs The State of Maharashtra-Navghar P. Stn.-Respdt.	Sudha Dwivedi
4	CRI APPEAL	100641/2016	Vijaya Dattatray Satre@MA-184-16,BA-1723-16-Aplnt. Vs The State of Maharashtra-Navghar P. Stn.-Respdt.	Sudha Dwivedi
5	CRI APPEAL	100261/2019	Shrushti Sangam Developers Pvt. Ltd. @ MA 792-19 @ BA 719-19 - Appellant (Org. Accused) Vs Devabrata Babatosh Moulick and State of Maharashtra - Respondent	Kishor N. Bhatia and s. D. Khandelwal
6	CRI M A	100792/2019	Shrushti Sangam Developers Pvt. Ltd. @ Appeal 261-19 @ BA 719-19 - Appellant (Org. Accused) Vs Devabrata Babatosh Moulick and State of Maharashtra - Respondent	Kishor N. Bhatia and s. D. Khandelwal
7	CRI APPEAL	100347/2019	Sanjay Waman kaikade@MA-105-19,BA-959-19-Aplnt. Vs The State of Maharashtra-L. T. T. R. Stn.-Respdt.	S. M. Khangal
8	CRI APPEAL	100348/2019	Sanjay Waman Kaikade @ MA 1058-19 @ BA 960-19 - Appellant, Org. Accused Vs The State of Maharashtra - Insepctor of Rly Protection Force - LTT Rly. Stn - Respondent	S. M. Khangal

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9	CRI REV APP	101332/2019	Sunil Bhai Sheth @ MA 1570-19 - Aplcnt.- Delay condoned Vs The State of Maharashtra and M/s. Agricore Commodities P. Ltd.-Respdt.	Satish K. Kumbhar, Anuj Jhaveri
10	M A IN ABA	100031/2020	Abhishek Chaudhary Vs State Airport Special Cargo Commissionerate	Sanjukta Dey
<b><u>HEARING</u></b>				
11	NDPS S CASE	100099/2017	The State ANC Vs Sunil Bhagwandas Dhutiya and 3 other	
12	NDPS S CASE	100029/2019	Air Intelligence Unit Vs Zamarod Suhail Nakhwa	
13	CRI REV APP	100498/2019	Dattaram Shankar Harchekar @ MA 1053-19 - Applicant (Complainant) Vs State of Maharashtra and Pradeep Patil - Respondent	PRakash S. Jain
14	CRI M A	101053/2019	Dattaram Shankar Harchekar @ Rev 498-19 - Applicant (Complainant) Vs State of Maharashtra and Pradeep Patil - Respondent	PRakash S. Jain
15	NDPS S CASE	100161/2019	Union of India, Narcotics Control Bureau Vs Lydia RispaKihunde @ Sogora Grace	
16	BAIL APPLN NDPS	100215/2020	Shakir Mohd. Hussain Retiwala Vs The State- ANC Ghatkopar Unit	S.R. Patil
<b><u>EVIDENCE PART HEARD</u></b>				
17	NDPS S CASE	100128/2017	Intelligence Office (N.C.B) Vs Eneh Amobi Wilfred	
18	NDPS S CASE	100053/2018	The State (ANC Azad Maidan Unit) Vs Friday Maduka Joy	
<b><u>EVIDENCE</u></b>				
19	NDPS S CASE	100197/2015	The State of Pydhonie Police Station Vs Mohd. Mubarak Firoz Shaikh.	

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20	NDPS S CASE	100235/2015	State Yellow Gate Police Station Vs Alibaksha Allabaksha Khashkeli Sindhi and others	APP Tawade Swapnil Patil
<b>( Main Matter REMAND APPLN NDPS/0100118/2015)</b>				
21	NDPS S CASE	100131/2016	THE STATE OF ANC, BANDRA UNIT. Vs LAXMI RAMDAS SEJULKAR	
22	NDPS S CASE	100138/2016	THE STATE OF SIR.JJ.MARG POLICE STATION. Vs KAMRUNNISSA ABDUL KADIR SHAIKH AND ANOTHER 01	
23	NDPS S CASE	100060/2018	The State (ANC, Worli Unit) Vs Sameerbeg Shabirbeg Mirza and other 1	
24	NDPS S CASE	100198/2018	The State of Maharashtra Byculla Police Station Vs Roma Aarif Shaikh @ Pagali	
25	NDPS S CASE	100026/2019	The State of Maharashtra ANC, Worli Unit Vs Kasim Mohd. Sidhik Shivani @ Mufti @ Imran Mufti	
26	NDPS S CASE	100032/2019	The State of Maharashtra A.N. Cell, Ghatkopar Unit Vs Lilamani Roliram Chauhan	
<b><u>HEARING BEFORE CHARGE</u></b>				
27	NDPS S CASE	100127/2016	THE STATE OF ANC, WORLI UNIT Vs MUSANNA NASIR SAYYED BAVAZEER	
28	NDPS S CASE	100041/2019	The State of Maharashtra Byculla Police Station Vs Bilal Majid Batliwala	
29	NDPS S CASE	100064/2019	The State of Maharashtra Pydhonie Police Station Vs Mumbadevi Aayyav Devendra and Anr	
30	NDPS S CASE	100078/2019	The State of Maharashtra Byculla Police Station Vs Shabana @ Jaleli Azizul Khan and Anr	

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31	NDPS S CASE	100083/2019	The State of Maharashtra Nirmal Nagar Police Station Vs Mohd. Khalil Nazir Ahmed Qureshi	
<b><u>COMPLIANCE</u></b>				
32	REMAND APPLN NDPS	100723/2019	The State- Bandra Police Station Vs Denial MiycaI	
33	REMAND APPLN NDPS	100789/2019	V.B.Nagar Police Station Vs Anjar Shalabuddin Shaikh	
34	REMAND APPLN NDPS	100837/2019	The State- Byculla Police Station Vs Mohd. Ali Habibulla Shaikh	
<b><u>APPEARANCE</u></b>				
35	NDPS S CASE	100112/2019	The State of Maharashtra DCB CID, Unit-8 Vs Ezze Ezekil Nazoku and Anr	
36	NDPS S CASE	100173/2019	The State of Maharashtra Dongri Police Station Vs Abdul Farukh Hanif Choradwala	
37	NDPS S CASE	100174/2019	Union Of India, Narcotics Control Bureau Vs Ashraf Ali S/o Mohd. Ibrahim and Others	
38	NDPS S CASE	100182/2019	The State of Maharashtra ANC, Worli Unit Vs Nafis Abdul Rahim Khan	
39	NDPS S CASE	100188/2019	Narcotics Control Bureau Vs Anidiobi Onyeka John	
40	NDPS S CASE	100199/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Valetin Inenwa Chibuze	
41	SPL.CASE	183/2020	Union of India, Narcotics Control Bureau Vs Hadrya Vanesca Vinhas Costa	
42	REMAND APPLN NDPS	100332/2020	D. N. Nagar Vs Shahrulkh Hamid Shaikh	pp pp

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43	SPL.CASE	100437/2020	Intelligence Officer AIU Vs Joao Bomfim Da Silva	Anuradha Mane
44	REMAND APPLN NDPS	100346/2020	NCB Vs Shivam Piyush Hindia	PP
45	REMAND APPLN NDPS	100347/2020	NCB Vs Shivam Piyush Hindia	PP
46	REMAND APPLN NDPS	100348/2020	NCB Vs Shivam Piyush Hindia	PP
47	REMAND APPLN NDPS	100349/2020	NCB Vs Shivam Piyush Hindia	PP
48	REMAND APPLN NDPS	100350/2020	The State Oshiwara Police Station, Mumbai Vs Girdhari Brijlal Sav	PP
49	SPL.CASE	100531/2020	The State of Maharashtra Byculla Police Station Vs Mohd. Habibulla Shaikh and Anr	
<b><u>PRODUCTION OF ACCUSED</u></b>				
50	NDPS S CASE	100183/2018	The State of Maharashtra ANC Vs Charles Efini Eziya and Others 8	
51	REMAND APPLN NDPS	100332/2019	The State- Bandra Police Station Vs Vicky Vijay Savant and other	
52	NDPS S CASE	100082/2019	Narcotics Control Bureau Vs Pappu Lakshminarayan Chaudhary and Others	
53	NDPS S CASE	100099/2019	The State of Maharashtra Dr. D B Marg Police Station Vs Arun Dushyant Jadhav @ Dany	
54	REMAND APPLN NDPS	100722/2019	The State- V.P. Marg Police Station Vs Rani Anil Solnki	
55	NDPS S CASE	100141/2019	Union of India, Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	
56	REMAND APPLN NDPS	100953/2019	The State- Byculla Police Station Vs Mohd. Farukha Naim Choudhari	

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57	NDPS S CASE	100155/2019	Air Intelligence Unit Vs Dilza Gomes Costa (Brazilian)	
58	NDPS S CASE	100162/2019	Narcotics Control Bureau Vs Krishna Ent	
59	NDPS S CASE	100165/2019	The State of Maharashtra Bandra Police Station Vs Mazhar Yunus Shaikh and Anr	
60	REMAND APPLN NDPS	100278/2020	The State- Malvani Police Station Vs Mehabub Khawajamiya Shaikh	
<b><u>REPORT</u></b>				
61	NDPS S CASE	100222/1986	The State of Maharashtra Pydhonie Police Station Vs Noormohammed Kita Bulla Phakir	
62	NDPS S CASE	1000828/1986	The State of Maharashtra Vs Hassan Abdul Rehan	APP-Ms. V. Nadar
63	NDPS S CASE	100320/1987	C B Control Drugs CID Mumbai Vs Babu Khan Usman Gani Shaikh	APP D.M.Lade
64	NDPS S CASE	100371/1987	Sahar Air Port. P.Stn. Vs Jose Leonordo Garrido Rodriques	APP D.M.Lade
<b><u>FURHTER ORDER</u></b>				
65	NDPS S CASE	100049/2018	The State (ANC Ghatkopar Unit) Vs Shahina @ Heena Muzaffar Kababi and other 1	